

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA

UNSTARRED QUESTION No. 2607

TO BE ANSWERED ON THE 1st August, 2017

MRP of Medical Devices

2607. SHRI PRALHAD JOSHI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any guidelines is likely to be issued/has been issued by the Ministry for medical devices to declare their MRP;

(b) if so, the details thereof;

(c) whether consumer helpline number will be displayed on the covering package of medical devices and if so, the details thereof; and

(d) whether e-commerce companies would also be covered under the said guidelines and if so, the details thereof ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a) & (b): Ministry of Consumer Affairs, Food and Public Distribution vide notification dated 23.06.2017 has made amendments to the Legal Metrology (Packaged Commodities) Rules, 2011 making these rules applicable to medical devices also. The rules make printing/labeling of MRP on the package mandatory. These rules shall be applicable from 01.01.2018.

(c): The Legal Metrology (Packaged Commodities) Rules, 2011 provide that every package shall bear the name, address, telephone number, e mail address of the person who can be or the office which can be contacted, in case of consumer complaints.

(d): The amended rules shall be applicable to e-commerce companies also.

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